

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 01st Febuary, 2016
TIME:10.30 hrs. to 13.15 hrs.

HON'BLE MR D N PATIL, REGISTRAR

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 11/2016(CZ)	Rakesh Malik Vs. The Dutt Mandir Trust & Ors.	Mr.Rakesh Malik, Appli.	
2.	Original Application No. /2016(CZ)	Hamar Sangwari (NGO) Vs. State of Chhattisgarh & 3 Ors.	Mr. Sandeep Johri, Adv.	
3.	Original Application No. 14/2016(CZ) (W.P.No.18651/15)	Udda Lal Vs. State of Rajasthan & 5 Ors.		
4.	Appeal No. 02/2016(CZ) (M.A.No.67/16)	Ashish Gaur Vs. MPSEIAA & 6 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Rishi Raj Saxena, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in